

Calcutta High Court

In The Circuit Bench at Jalpaiguri

Appellate Jurisdiction

Daily Supplementary List Of Cases For Hearing On Thursday, 3rd of October, 2024

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1	HON'BLE JUSTICE DEBANGSU BASAK HON'BLE JUSTICE MD. SHABBAR RASHIDI	1 DB-I	On 03-10-2024 At 10:30 AM	1
2	HON'BLE JUSTICE RAJASEKHAR MANTHA HON'BLE JUSTICE SUPRATIM BHATTACHARYA	13 DB (From Principal Bench)	On 03-10-2024 At 03:00 PM	7
3	HON'BLE JUSTICE AMRITA SINHA	2 SB-II	On 03-10-2024 At 10:30 AM	8
4	HON'BLE JUSTICE RAJA BASU CHOWDHURY	5 SB (From Principal Bench)	On 03-10-2024 At 10:30 AM	12
5	HON'BLE JUSTICE SUBHENDU SAMANTA	3 SB-III	On 03-10-2024 At 10:30 AM	13
6	HON'BLE JUSTICE MD. SHABBAR RASHIDI	4 SB-IV	On 03-10-2024 -	18



Calcutta High Court

In The Circuit Bench at Jalpaiguri

Appellate Side

DAILY CAUSELIST
For Thursday The 3rd October 2024

COURT NO. 1

First Floor

Main Building

DIVISION BENCH (DB-I)

AT 10:30 AM

HON'BLE JUSTICE DEBANGSU BASAK
HON'BLE JUSTICE MD. SHABBAR RASHIDI

Will sit together and take all the matters required
to be taken up by a Division Bench

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/96911346390?pwd=dmRVZ3RCcUJmT0FmZU4zT21WVmJPZz09>

TO BE MENTIONED

1 CRM(DB)/659/2023 PRIYABRATA GHOSE PRATUSHA DUTTA
VS CHOWDHURY
THE STATE OF WEST BENGAL AND ORS

IA NO: CRAN/1/2023, CRAN/2/2024

wt2 CRM(A)/727/2022 AMIT AGARWAL AND ORS DEBAJIT KUNDU
VS
THE STATE OF WEST BENGAL

3 FAT/36/2024 SAHELI TALUKDAR SAPTARSHI BANIK
(Defective) VS
DEBADRITA DUTTA JOARDAR (GHOSH)

4 CRM(A)/696/2024 AMINUR HOSSAIN AND ANR PRATUSHA DUTTA
(For Correction) VS CHOWDHURY
STATE OF WEST BENGAL

5 CRM(A)/728/2024 AMENA BIBI AND ORS SANDIP GUHA ROY
(For Correction) VS
THE STATE OF WEST BENGAL

APPLICATION FOR BAIL

6 CRM(NDPS)/432/2024 NEJAUL SEKH HILLOL SAHA PODDER
VS
THE STATE OF WEST BENGAL

7 CRM(NDPS)/433/2024 PRAKASH RAI KANAK MISHRA
VS
THE STATE OF WEST BENGAL

8 CRM(NDPS)/434/2024 NUR ISLAM PRODHAN@HAMIM AND ANR RISHITA CHAKRABORTY
VS
THE STATE OF WEST BENGAL

APPLICATION FOR BAIL - 1

9 CRM(DB)/469/2024 ARINJIT GHOSH@TINKU SAYANTAN BHOWMIK
VS
THE STATE OF WEST BENGAL

10 CRM(DB)/492/2024 TAPAN KUMAR ROY SANDIP GUHA ROY
VS
THE STATE OF WEST BENGAL AND ANR

11 CRM(DB)/493/2024 UTTAM KUMAR BARMAN@UTTAM BARMAN AND ORS ARJUN CHOWDHURY
VS
THE CENTRAL BUREAU OF INVESTIGATION, SCB KOLKATA

12 CRM(DB)/499/2024 MITHU ADHIKARY GOBINDA SAHA
VS
THE STATE OF WEST BENGAL

13 CRM(DB)/500/2024 VICKY SHARMA ABHILASH MITTAL
VS
THE STATE OF WEST BENGAL AND ANR

14 CRM(DB)/501/2024 SAGAR TAMANG MOUSUMI DAS
VS
THE STATE OF WEST BENGAL

15 CRM(DB)/503/2024 SUBRATA DEY@NATA RAJDEEP DAS
VS
THE STATE OF WEST BENGAL AND ANR

APPLICATION FOR ANTICIPATORY BAIL

16	CRM(A)/717/2024	BIRAJ BARMAN VS THE STATE OF WEST BENGAL	SANDIP GUHA ROY
17	CRM(A)/718/2024	BISWAJIT ROY VS THE STATE OF WEST BENGAL AND ANR	GOPAL ROY
18	CRM(A)/724/2024	GITA CHHETRI@THAPA AND ANR VS THE STATE OF WEST BENGAL	SUDIP GUHA
19	CRM(A)/727/2024	RAJESH ROY VS THE STATE OF WEST BENGAL	HILLOL SAHA PODDER
20	CRM(A)/741/2024	TAJEKUL MIYA @ TAJIKUL ISLAM VS THE STATE OF WEST BENGAL AND ANR	SALOK SAH
21	CRM(A)/742/2024	ABDUL MIJANUR HOQUE@MIJANUR HOQUE VS THE STATE OF WEST BENGAL	SANDIP GUHA ROY
22	CRM(A)/743/2024	PREMA SHARMA VS THE STATE OF WEST BENGAL	MAYANK ROY
23	CRM(A)/746/2024	REKHA BARMAN VS THE STATE OF WEST BENGAL	RISHITA CHAKRABORTY
24	CRM(A)/747/2024	JIYARUL RAHAMAN @ JIYAR MIA VS THE STATE OF WEST BENGAL	SUBHASISH MISRA
25	CRM(A)/748/2024	ZAFAR ALAM AND ORS VS THE STATE OF WEST BENGAL	SUBHASISH MISRA
26	CRM(A)/752/2024	BABY DAS AND ORS VS THE STATE OF WEST BENGAL	MOUSUMI DAS
27	CRM(A)/753/2024	RAHUL BHAGAT AND ORS VS THE STATE OF WEST BENGAL	Hillol Saha Podder
APPLICATION (CRIMINAL)			
28	CRM(A)/300/2022 (Relaxation)	ABDUL HALIM BEPARI@ABDUL HALIM BYPARI AND ORS VS THE STATE OF WEST BENGAL	SWARNALI GHOSH(SENGUPTA)
IA NO: CRAN/1/2024			
29	CRM(DB)/415/2024 (Relaxation) (Main File lying in Principal Bench)	GOUTAM GOSWAMI VS THE STATE OF WEST BENGAL	SANDEEP DUTTA
IA NO: CRAN/1/2024			
30	CRM(DB)/427/2024 (Relaxation)	BIMAL ROY VS THE STATE OF WEST BENGAL	SUDIP GUHA
IA NO: CRAN/1/2024			
ADMISSION OF CRIMINAL APPEAL			
31	CRA(DB)/58/2024 (Defective) (JAIL APPEAL)	BHUPAL CHETTRI VS THE STATE OF WEST BENGAL	N/A
32	CRA(DB)/61/2024	AMON RAI AND ANR VS THE STATE OF WEST BENGAL AND ANR	ANIRBAN BANERJEE
HABEAS CORPUS			
33	WPA(H)/4/2024	LAXMAN SARKAR VS THE STATE OF WEST BENGAL AND ORS	BIKASH SINGHA
34	WPA(H)/5/2024	PURNIMA ROY VS THE STATE OF WEST BENGAL AND ORS	Atindra Chowdhury
35	WPA(H)/6/2024	BISHWAJIT BARMAN VS THE STATE OF WEST BENGAL AND ORS	Hillol Saha Podder
RESTORATION APPLICATION			
36	MAT/69/2022 (Defective)	THE DISTRICT MAGISTRATE AND CHAIRMAN, HIMALAYAN CO-OPERATIVE MILK PRODUCERS UNION LIMITED AND ANR VS SUBHASH RAY AND ORS	BIKRAMADITYA GHOSH
IA NO: CAN/2/2024, CAN/3/2024, CAN/4/2024			
37	MAT/79/2023	NARESH RASAILY VS THE STATE OF WEST BENGAL AND ORS	NABANKUR PAUL
IA NO: CAN/2/2024, CAN/3/2024, CAN/4/2024			
MANDAMUS APPEAL HEARING			

38	MAT/59/2019 (2 PB)	DIPIKA ROY AND ORS VS STATE OF WEST BENGAL AND ORS.	ARNAB SAHA
39	MAT/47/2023	THE JALPAIGURI MUNICIPALITY AND ANR VS PALAS PAUL AND ANR	PRETOM DAS
40	MAT/129/2023 (2 PB)	DIPAK BISWAS VS STATE OF WEST BENGAL AND ORS	DEBAJIT KUNDU
41	MAT/130/2023 (2 PB)	APU SUTRADHAR VS STATE OF WEST BENGAL AND ORS	DEBAJIT KUNDU
42	MAT/187/2023 (2 PB)	PRAMILA CHETTRI VS THE STATE OF WEST BENGAL AND ORS.	RANJAN SHARMA
43	MAT/191/2023 (3 PB)	MANINDRA DAS VS THE STATE OF WEST BENGAL AND ORS.	Hillool Saha Podder
44	MAT/207/2023 (6 PB)	SHANKAR EKKA VS ASSISTANT COMMISSIONER OF STATE TAX AND ORS	SUMIT GHOSH
45	MAT/211/2023 (2 PB)	FOOD CORPORATION OF INDIA AND ORS VS SOURAV ROY AND ANR	BIPLAB DEY
46	FMA/19/2024 (Revenue)	THE ASSISTANT COMMISSIONER OF STATE GST, BOI NORTH BENGAL VS ASHOK AND SONS (HUF) AND ORS	RIMA SARKAR
in	WPA/190/2023	ASHOK AND SONS (HUF) VS JOINT COMMISSIONER, STATE TAX, OFFICE OF THE SENIOR JOINT COMMISSIONER, SILIGURI CIRCLE AND ORS	DEBAYAN GOSWAMI
47	MAT/25/2024 (2 PB)	PRASUN SUNDAR TARAFDAR VS THE STATE OF WEST BENGAL AND ORS	Sk. Imtiaz Uddin
MANDAMUS APPEAL			
48	MAT/150/2023	HANUMAN TRADERS VS ADDITIONAL COMMISSIONER, SILIGURI CIRCLE AND ORS	SUBHAM GUPTA
49	MAT/75/2024	BISWANATH DEBNATH AND ANR VS DEPUTY COMMISSIONER OF REVENUE AND ORS	ANKAN MITRA
50	MAT/83/2024	UTTAM KUMAR GUHA VS STATE OF WEST BENGAL AND ORS	SOVAN DASGUPTA
51	MAT/84/2024	BHAGWATI CONSTRUCTION VS THE UNION OF INDIA AND ORS	NABANKUR PAUL
MANDAMUS APPLICATION			
52	MAT/27/2023	DISTRICT INSPECTOR OF SCHOOLS, COOCHBEHAR VS UTPAL SAHA AND ORS	HIRAK BARMAN
IA NO: CAN/2/2024			
53	MAT/10/2024	ANANYA SAHA@ANNA SAHA VS STATE OF WEST BENGAL AND ORS	MRINMAYEE DAS
54	MAT/35/2024	STATE OF WEST BENGAL AND ORS VS JASKARAN LUNAWAT	SUMIT KUMAR
IA NO: CAN/1/2024			
55	MAT/36/2024	STATE OF WEST BENGAL AND ORS VS JASKARAN LUNAWAT	SUMIT KUMAR
IA NO: CAN/1/2024			
56	MAT/37/2024	STATE OF WEST BENGAL AND ORS VS JASKARAN LUNAWAT	SUMIT KUMAR
IA NO: CAN/1/2024			
57	MAT/40/2024	RANJEET KUMAR PODDAR VS THE STATE OF WEST BENGAL AND ORS	POOJA MAIYA
IA NO: CAN/2/2024			
58	MAT/62/2024 (3 PB)	THE REGIONAL MANAGER AND DISCIPLINARY AND ORS VS GHANASHYAM GURUNG	ABHISHEK SARKAR
IA NO: CAN/2/2024			
59	MAT/76/2024	MOUSUMI MAJUMDAR BISWAS VS THE STATE OF WEST BENGAL	DIPANKAR DEB
IA NO: CAN/1/2024			

60	MAT/81/2024 (Defective)	SAHIRUDDIN MD@SAHIR UDDIN MD. VS THE STATE OF WEST BENGAL AND ORS	SOUMYAJIT LASKAR
IA NO: CAN/1/2024			
61	MAT/85/2024	RAJEEV KUMAR HEMBRAM VS UNION OF INDIA AND ORS	MRINMAYEE DAS
IA NO: CAN/1/2024			
62	MAT/86/2024	UNION OF INDIA AND ORS VS GHANSHYAM DUTTA MEENA CONSTABLE	AJOY KUMAR SINGHANIA
IA NO: CAN/1/2024			
63	MAT/87/2024	UNION OF INDIA AND ORS VS KRISHNA RAM	AJOY KUMAR SINGHANIA
IA NO: CAN/1/2024, CAN/2/2024			
64	MAT/88/2024 (Defective)	UNION OF INDIA AND ORS VS GAJANAND MEENA	AJOY KUMAR SINGHANIA
IA NO: CAN/1/2024			
<u>APPLICATION</u>			
65	FAT/4/2023	NABA DIGANTA CONSTRUCTION AND ANR VS DHEEREN ROY SARKAR AND ORS	BIJAY BIKRAM DAS
IA NO: CAN/1/2023			
66	FAT/21/2024	NIRENDRA NATH SARKAR VS JYOTISH KANTI BAISHYA AND ORS	BAPI SARKAR
IA NO: CAN/1/2024, CAN/2/2024			
67	FAT/22/2024 (Defective)	PARTHA PANDIT VS MUNMUN GHOSH	SUDIP KR PAUL
IA NO: CAN/1/2024			
68	FAT/24/2024	PIJUSH KANTI SARKAR VS ANJALI SARKAR AND ORS	ANWESHA CHAKRABORTY
IA NO: CAN/1/2024			
69	FAT/32/2024	SUN PLANT ARGO LTD. VS YUMA PROPERTIES PVT. LTD. AND ORS	BAPI SARKAR
IA NO: CAN/1/2024			
70	FAT/35/2024 (DEFECTIVE)	DEEPKALA PRADHAN VS CHANDRA PRASAD PRADHAN	ANIRBAN BANERJEE
IA NO: CAN/1/2024			
<u>ORDER XLI RULE II</u>			
71	SAT/20/2024	SARIFUL ISLAM@SARIPHUL ISLAM AND ANR VS JAHEDUL ISLAM	SATYAM SARKAR
<u>MOTIONS (W.B.ADMINISTRATIVE TRIBUNAL)</u>			
72	WP.ST/1/2022	PARTHA PRATIM GUHA ROY VS THE STATE OF WEST BENGAL AND ORS	MRS.SABITA KHUTIA(BHUNYA)
IA NO: CAN/1/2022			
73	WP.ST/2/2022	SANDIP NANDI VS STATE OF WEST BENGAL AND ORS.	IBRAHIM SHAIKH
74	WP.ST/5/2024	NIRUPAM DHAR VS THE STATE OF WEST BENGAL AND ORS	SUBHASISH MISRA
<u>MOTIONS (CENTRAL ADMINISTRATIVE TRIBUNAL)</u>			
75	WP.CT/1/2023	UNION OF INDIA AND ORS VS PRITAM BISWAS	AJOY KUMAR SINGHANIA
<u>TRIBUNAL MOTION</u>			
76	CCGAT/1/2024	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND EXCISE SILIGURI VS M/S LUXMI TOWNSHIP LIMITED HEAD OFFICE	BISHWA RAJ AGARWAL
<u>MOTION (LAND TRIBUNAL)</u>			
77	WPLRT/2/2024	PRADIP PRASAD VS STATE OF WEST BENGAL AND ORS	BAPI SARKAR

HEARING (CIVIL)

78	FMAT(ARBAWARD)/3/2022 (8 PB)	CHIEF ENGINEER, SILIGURI ZONE, MES AND ANR VS M/S AGARWAL AND CO	AJOY KUMAR SINGHANIA
79	FA/2/2023 (4 PB + 2 TCR)	PRADIP KUMAR RAY VS REKHA RAY	ABHILASH MITTAL
80	FAT/8/2023 (2PB + 5 TCR)	JAYANTA KUMAR PAUL VS PIYALI SAHA(PAUL)	ESHA ACHARYA
81	FAT/27/2024	MAMUNI DEY VS ABHIJIT MALAKAR AND ORS.	ANKAN MITRA
82	FAT/28/2024	PATAN BARMAN VS DIGEN BARMAN AND ORS	HILLOL SAHA PODDER
<u>CRIMINAL APPEAL HEARING</u>			
83	CRA/23/2019 (2 Informal PB + 4 TCR)	ANOWARA BEGUM VS STATE OF WEST BENGAL AND ORS.	HILLOL SAHA PODDER
84	CRA/25/2019 (2 PB + 3 TCR)	ASHOK KUMAR KUNDU VS STATE OF WEST BENGAL AND ORS.	PRAVAS BHATTACHARYA
85	CRA/36/2019 (TCR 5 FILE + 2 PB)	SHYAMAL ROY VS State of West Bengal	DIPANKAR DEB
IA NO: CRAN/1/2020			
wt86	CRA/38/2019	SUREN ROY VS STATE OF WEST BENGAL	DIPANKAR DEB
IA NO: CRAN/1/2019			
IA NO: CRAN/1/2019			
87	CRA/12/2020 (2 PB + 3 TCR)	GOUTAM ROY VS State of West Bengal	SUBHASISH MISRA
88	CRA/13/2020 (2 PB + 5 TCR)	SRIMATI DIPALI ROY VS State of West Bengal	PRATAP KHATI
89	CRA/8/2021 (Online Copy) (TCR 3 FILE + 2 PB)	JHARU BARMAN@KHAGEN BARMAN VS THE STATE OF WEST BENGAL AND ANR	HILLOL SAHA PODDER
90	CRA/12/2021 (2 PB + 4 TCR)	PURNIMA ROY VS KHOKON ROY AND ORS	SUBHASISH MISRA
91	CRA/14/2021 (TCR 5 FILE + 2 PB)	BHABESH DAS VS THE STATE OF WEST BENGAL	ARIJIT GHOSH
92	CRA/15/2021 (2 PB + 4 TCR)	SHIBU BARMAN @ KUBAL VS State of West Bengal	SOURAV GANGULY
93	CRA/19/2021 (2 PB + 4 TCR)	MADAN BOXI @ MADAN BAXI VS THE STATE OF WEST BENGAL AND ANR	HILLOL SAHA PODDER
94	CRA/20/2021 (2 PB + 4 TCR)	TUMPA BISWAS VS UJJAL MALLIK AND ORS	SUBHASISH MISHRA
95	CRA/23/2021 (2 PB + 3 TCR)	AJAY RAY VS State of West Bengal	RAHUL GANGULY
96	CRA/28/2021 (2 PB + 4 TCR)	KELTUS KHARIA @ KELETUSH KHARIA VS STATE OF WEST BENGAL AND ANR	AKRAM HOSSAIN
97	CRA/36/2021 (2 PB + 4 TCR)	RAMA SHANKAR SAH VS State of West Bengal AND ANR	DEBASISH MUKHOPADHYAY
98	CRA/37/2021 (2 PB + 4 TCR)	MANGRU RATIA VS THE STATE OF WEST BENGAL	JAYDEEP KANTA BHOWMIK
99	CRA/39/2021 (2 PB + 4 TCR)	PRASANTA BARMAN @ BAPI VS THE STATE OF WEST BENGAL	SUBHASISH MISRA
100	CRA/40/2021 (2PB +3 TCR + 1 GD BOOK)	SUBH KUMAR @ KARAN @ SHUB KUMAR VS THE STATE OF WEST BENGAL	PRAJNADEEPTA ROY
101	CRA/42/2021 (2 PB + 4 TCR)	MANOJ MANGRATI VS State of West Bengal AND ANR	KRISHNA DEODAS
IA NO: CRAN/1/2022			
102	CRA(DB)/4/2022 (2 PB +3 TCR)	JIWAN RAI VS State of West Bengal	DIPANJAN DUTT

103	CRA(DB)/7/2022 (2PB + 5TCR + TRANS 2SET)	RANJAN DAS VS STATE OF WEST BENGAL AND ANR	SAUMYAJYOTI DUTTA
wt104	CRA/41/2021	RANJAN DAS VS STATE OF WEST BENGAL	RIYA AGARWAL
105	CRA(DB)/9/2022 (TCR 3 FILE) (2 PB)	RAKHAL DAS@ AKALU DAS VS THE STATE OF WEST BENGAL	ARNAB SAHA
106	CRA(DB)/26/2022 (TCR 3 FILE + 2 PB)	BAPI KHALI VS State of West Bengal AND ANR	KUSAL KUMAR MUKHERJEE
IA NO: CRAN/1/2022			
107	CRA(DB)/31/2022 (2 PB + TCR 5 FILE)	UPEN NAMADAS @ GATHIA VS STATE OF WEST BENGAL	SOURAV GANGULY
108	CRA(DB)/34/2022 (TCR 4 FILE + 4 PB)	GOPAL ROY@TIKKI AND ANR VS THE STATE OF WEST BENGAL	KUMAR SHANTANU
wt109	CRA/43/2021	AKASH DUTTA VS STATE OF WEST BENGAL	MEENAL SINHA
110	CRA(DB)/36/2022 (TCR 5 FILE + 2 PB)	BISHNU ROY VS STATE OF WEST BENGAL	KUMAR SHANTANU
wt111	CRA/31/2021	PRADIP ROY VS THE STATE OF WEST BENGAL	KUMAR SHANTANU
112	CRA(DB)/44/2023 (2 PB + 5 TCR)	SANKAR ORAON VS THE STATE OF WEST BENGAL	RAJESH KUMAR SHARMA
113	CRA(DB)/49/2023 (2 PB + 6 TCR)	SAMIR RAI AND ANR VS STATE OF WEST BENGAL	PRATAP KHATI
wt114	CRA(DB)/51/2023	SAMIR @ SAMEER RAI VS THE STATE OF WEST BENGAL AND ANR	RIMA SARKAR
115	CRA(DB)/74/2023 (2 PB + 4 TCR)	DIGAM GIRI VS THE STATE OF WEST BENGAL AND ANR	DEBAJIT KUNDU



Calcutta High Court

In The Circuit Bench at Jalpaiguri

Appellate Side

DAILY CAUSELIST
For Thursday The 3rd October 2024

COURT NO. 13

DIVISION BENCH (DB)

AT 3:00 PM

HON'BLE JUSTICE RAJASEKHAR MANTHA
HON'BLE JUSTICE SUPRATIM BHATTACHARYA

(VIA VIDEO CONFERENCE)

FROM PRINCIPAL BENCH

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/92207223822?pwd=K0VUMXcrMDcwZUhHMk1odklzakFyZz09>

CONTEMPT APPLICATION

1	CPAN/63/2024	MANORANJAN RAY VS KRISHNA PARJA	GULSHAN PARVIN
in	WPA(H)/3/2023	MANORANJAN RAY VS STATE OF WEST BENGAL AND ORS	DEBORSHI DHAR



Calcutta High Court

In The Circuit Bench at Jalpaiguri

Appellate Side

DAILY CAUSELIST
For Thursday The 3rd October 2024

COURT NO. 2

First Floor

Main Building

SINGLE BENCH (SB-II)

AT 10:30 AM

HON'BLE JUSTICE AMRITA SINHA

Will take up all Writ Petitions including
applications connected thereto excluding
matters assigned to other Bench(s).

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/95214899262?pwd=bWNYaDRZUGtNQTE5VTYyblpWS0ppdz09>

TO BE MENTIONED

1	WPA/1/2024	SHIBEN BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt2	WPA/11/2024	SUSHIL BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt3	WPA/12/2024	MALATI BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt4	WPA/14/2024	MAHESWAR BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt5	WPA/18/2024	DILIP SARKAR VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt6	WPA/20/2024	NIMAI DAS VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt7	WPA/21/2024	SUNITI ADHIKARI VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt8	WPA/2/2024	SUROBALA BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt9	WPA/23/2024	SHEFALI BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt10	WPA/30/2024	SARASWATI BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt11	WPA/3/2024	JOGESH BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt12	WPA/34/2024	HITEN BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt13	WPA/36/2024	BHARATI ROY VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt14	WPA/37/2024	PRAFULLA BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt15	WPA/40/2024	JAYA BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt16	WPA/4/2024	PROLAP BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt17	WPA/42/2024	NITYANANDA BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY

wt18	WPA/46/2024	SUSHIL CHANDRA BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt19	WPA/48/2024	UPEN BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt20	WPA/49/2024	MADHUSUDAN BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt21	WPA/50/2024	DIPALI BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt22	WPA/51/2024	BIPLAB BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt23	WPA/52/2024	RATAN BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt24	WPA/54/2024	GAJEN BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt25	WPA/6/2024	RENUKA BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt26	WPA/7/2024	GAJEN BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
wt27	WPA/9/2024	MINATI SARKAR VS THE STATE OF WEST BENGAL AND ORS	SUBINAY DEY
28	WPA/372/2024	ANGSHUMAN MAJUMDAR VS THE STATE OF WEST BENGAL AND ORS.	MRINMAYEE DAS
29	WPA/653/2024	SANCHITA MAHANTA VS THE STATE OF WEST BENGAL AND ORS.	SUDIP GUHA
30	WPA/846/2024	PRADIP KAR AND ORS VS THE STATE OF WEST BENGAL AND ORS	DEBASISH MUKHOPADHYAY
31	WPA/2035/2024	DARJEELING DOOARS CHIYA SHRMIK SURAKSHA SAMITY VS THE ADDITIONAL LABOUR COMMISSIONER LABOUR COMMISSIONERATE AND ORS	PRATAP KHATI
IA NO: CAN/1/2024			
CONTEMPT APPLICATION			
32	CPAN/50/2023	REKHA DHAR VS P URGANTHAN	BIPLAB KUMAR SENGUPTA
in	WPA/1068/2021	REKHA DHAR VS STATE OF WEST BENGAL AND ORS.	JOYJIT DUTTA
NEW MOTION			
33	WPA/2165/2024	M/S. NANU SHOME @ CO. AND ANR. VS SILIGURI JALPAIGURI DEVELOPMENT AUTHORITY AND ORS.	MITHLESH PRASAD
34	WPA/2200/2024	BHARAT MATA CLUB DURGA PUJA COMMITTEE VS THE STATE OF WEST BENGAL AND ORS	Hillol Saha Podder
35	WPA/2205/2024	SURJYA KUMAR SHIL SHARMA@SURYA KUMAR SHILSHARMA VS WEST BENGAL ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS	RAJAT DAS
36	WPA/2208/2024	NARAYAN PRASAD LOHIA VS THE STATE OF WEST BENGAL AND ORS	RAJDEEP DAS
37	WPA/2217/2024	MUNNI ORAON VS STATE OF WEST BENGAL AND ORS.	BAPI SARKAR
38	WPA/2218/2024	SUBHAM DEY AND ANR. VS STATE OF WEST BENGAL AND ORS.	PRITAM ROY
39	WPA/2220/2024	SANKAR SAW MILL AND INDUSTRIES VS THE SR. JOINT COMMISSIONER OF REVENUE, APPELLATE AUTHORITY SGST, JALPAIGURI AND ANR.	RAJEEV PARIK
40	WPA/2221/2024	BELLAL HOSSAIN AND SONS VS THE SR. JOINT COMMISSIONER OF REVENUE, APPELLATE AUTHORITY SGST, JALPAIGURI AND ANR.	RAJEEV PARIK

41	WPA/2222/2024	NAJEMA YEASMIN VS THE STATE OF WEST BENGAL AND ORS.	RINKA CHAKRABORTY
42	WPA/2223/2024	NITAI MAHAJAN VS THE STATE OF WEST BENGAL AND ORS	RONIT KUMAR JHA
43	WPA/2224/2024	ABHIJIT MODAK VS THE STATE OF WEST BENGAL AND ORS	NIGAM MITTAL
44	WPA/2225/2024	COOCHBEHAR BANITIRTHA CLUB PUJA COMMITTEE VS THE STATE OF WEST BENGAL AND ORS.	SUBHASISH MISRA
45	WPA/2247/2024	RAJIV SITLANI VS THE COMMISSIONER SILIGURI MUNICIPAL CORPORATION	ESHA ACHARYA
46	WPA/1744/2024	M/S SUMAN MFG. WORKS LIMITED AND ORS VS THE STATE OF WEST BENGAL AND ORS	RAJDEEP DAS
47	WPA/1843/2024	SANKET VYAPAR PRIVATE LIMITED VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS ELE	SUPRIYA SINGH
48	WPA/1905/2024	RAJENDRA KUMAR AGARWAL VS THE UNION OF INDIA AND ORS.	SALOK SAH
49	WPA/2113/2024	SUJIT PAUL@PAL VS THE STATE OF WEST BENGAL AND ORS	MRINMAYEE DAS
50	WPA/2168/2024	SARAN KUMAR GIRI VS THE STATE OF WEST BENGAL AND ORS	AJAY SINGHAL
51	WPA/2170/2024	ASHOK KUMAR GURUNG VS THE STATE OF WEST BENGAL AND ORS	AJAY SINGHAL
52	WPA/2171/2024	MEENA @ MINA RAI VS THE STATE OF WEST BENGAL AND ORS.	AJAY SINGHAL
53	WPA/2172/2024	KIRTIMAN BHUJEL VS THE STATE OF WEST BENGAL AND ORS	AJAY SINGHAL
54	WPA/2174/2024	NAR BAHADUR TAMANG VS THE STATE OF WEST BENGAL AND ORS	AJAY SINGHAL
55	WPA/2175/2024	BIJAY MUKHIA VS THE STATE OF WEST BENGAL AND ORS.	AJAY SINGHAL
56	WPA/2184/2024	REKHA CHETTRI VS THE STATE OF WEST BENGAL AND ORS.	AJAY SINGHAL
57	WPA/2186/2024	RAM BHAGAT SHARMA VS THE MINISTRY OF FINANCE AND ORS.	SUPRIYA SINGH
58	WPA/2226/2024	AKHIL BANDHU SAHA VS STATE OF WEST BENGAL AND ORS	
59	WPA/2227/2024	PURNADEV ROY VS THE STATE OF WEST BENGAL AND ORS.	DEBAJIT KUNDU
60	WPA/2228/2024	RITAMBHARA MISHRA VS THE STATE OF WEST BENGAL AND ORS.	BIKASH SINGHA
61	WPA/2229/2024	PARIMAL CHANDRA DAS VS THE STATE OF WEST BENGAL AND ORS	SUBHAM CHANDA
62	WPA/2230/2024	CHHAYA MUKHERJEE VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS	SUBHASISH MISRA
		APPLICATION	
63	WPA/2840/2022	AJOY GHOSH VS STATE OF WEST BENGAL AND ORS	ATINDRA CHOWDHURY
	IA NO: CAN/1/2024		
		MOTION	
64	WPA/119/2021	ARUN KUMAR GHOSH VS STATE OF WEST BENGAL AND ORS.	ANIRUDDHA MITRA
65	WPA/1039/2021	ANITA DAS VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS	SAMIT RUDRA

66	WPA/1085/2023	PRITAM ROY VS THE BAR COUNCIL OF WEST BENGAL AND ORS	SOURAV SENGUPTA
wt67	WPA/1090/2023	PRASANTA JOARDER AND ORS VS THE BAR COUNCIL OF INDIA AND ORS	MAHIM SASMAL
wt68	WPA/1092/2023	UTPAL SAHA AND ORS VS SILIGURI BAR ASSOCIATION AND ORS	AMAN GUPTA
69	WPA/2589/2023	T AND I GLOBAL LIMITED ANR VS THE STATE OF WEST BENGAL AND ORS	SUPRIYA SINGH
70	WPA/5/2024	NIRMALA SUBBA VS THE STATE OF WEST BENGAL AND ORS	MRS.SABITA KHUTIA(BHUNYA)
71	WPA/202/2024	BIJAN KUMAR SIKDAR VS THE STATE OF WEST BENGAL AND ORS.	KEYA SUTRADHAR
72	WPA/352/2024	AYAN MONDAL VS THE STATE OF WEST BENGAL AND ORS	SUBHRAJYOTI DEY
73	WPA/497/2024	UTTAM RAJBANGSHI VS THE STATE OF WEST BENGAL AND ORS	PRATUSHA DUTTA CHOWDHURY
74	WPA/621/2024	AKHIL CHANDRA BARMAN VS THE STATE OF WEST BENGAL AND ORS.	DEBAJIT KUNDU
75	WPA/1202/2024	RATAN BIKRAM VS THE STATE OF WEST BENGAL AND ORS	PROSENJIT DAS
76	WPA/1264/2024	RIKJEN LAMA VS THE STATE OF WEST BENGAL AND ORS	SOMDUTTA PATRA
77	WPA/1271/2024	SAILENDRA TAMANG AND ORS VS THE STATE OF WEST BENGAL AND ORS	SOMDUTTA PATRA
78	WPA/1282/2024	ABHIJIT TEA COMPANY PRIVATE LIMITED VS WEST BENGAL STATE ELECTRICITY TRANSMISSION COMPANY LIMITED AND ORS	SITESH KUMAR GUPTA
IA NO: CAN/1/2024, CAN/2/2024, CAN/3/2024			
79	WPA/1327/2024	NIMAI GHOSH AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SIDHI SETHIA
80	WPA/1389/2024	SHREE TRAVELS VS UNION OF INDIA AND ANR	DHIRAJ LAKHOTIA
81	WPA/1409/2024	M/S JYOTI FILING STATION AND ORS VS SENIOR JOINT COMMISSIONER OF REVENUE AND APPELATE AUTHORITY AND ORS	GAUTAM KUMAR GUPTA
82	WPA/1823/2024	DEBASIS DUTTA VS STATE OF WEST BENGAL AND ORS.	THANESWARE KUMAI
83	WPA/1898/2024	JYOTSNA SARKAR @ JYOSNA SARKAR @ JOYSNA SARKAR VS THE STATE OF WEST BENGAL AND ORS.	ALOK SAH
84	WPA/1938/2024	SWAPAN KUMAR DAS VS UNION OF INDIA AND ORS	SAPTARSHI BANIK
85	WPA/1983/2024	BONY DAS VS STATE OF WEST BENGAL AND ORS.	KUMAR SHANTANU
86	WPA/2056/2024	M/S NEXT ZEN VS STATE OF WEST BENGAL AND ANR	NIRMALYA CHAKRABORTY
87	WPA/2070/2024	ASHRAFUL HAQUE BEPARI VS THE STATE OF WEST BENGAL AND ORS	RINKA CHAKRABORTY
FOR ORDERS			
88	WPA/1411/2024	RUMA TIRKEY MALL @ RUMA TIRKEY VS UNION OF INDIA AND ORS.	ANWESHA CHAKRABORTY



Calcutta High Court

In The Circuit Bench at Jalpaiguri

Appellate Side

DAILY CAUSELIST
For Thursday The 3rd October 2024

COURT NO. 5

SINGLE BENCH (SB - XXII)

AT 10:30 AM

HON'BLE JUSTICE RAJA BASU CHOWDHURY

(VIA VIDEO CONFERENCE)

FROM PRINCIPAL BENCH

(FOR 04/10/2024)

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/93123620258?pwd=dkFRWVhwMVFINWxYK21KZWQ0aXJ2Zz09>

CONTEMPT APPLICATION

1	CPAN/19/2024	JHARNA KAR VS PRAMOD PARSAD NAUTIYAL AND ANR	SUBINAY DEY
in	WPA/2863/2023	JHARNA KAR VS THE UNION OF INDIA AND ORS	SUBINAY DEY



Calcutta High Court

In The Circuit Bench at Jalpaiguri

Appellate Side

DAILY CAUSELIST
For Thursday The 3rd October 2024

COURT NO. 3

Ground Floor

Main Building

SINGLE BENCH (SB-III)

AT 10:30 AM

HON'BLE JUSTICE SUBHENDU SAMANTA

All Civil & Criminal matters including applications connected
thereto excluding matters assigned to other Bench(s).

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/99271950601?pwd=VU1TdGNyMDNrd1JwRnpkaC9MOWhTUT09>

TO BE MENTIONED

1	FMA/16/2024 (CORRECTION)	MANDIRA RANI PAUL AND ORS VS NATIONAL INSURANCE COMPANY LTD. AND ANR	TAMAL KUMAR SEN
wt2	FMAT(MV)/58/2023	THE NATIONAL INSURANCE COMPANY LIMITED VS MANDIRA RANI PAUL AND ORS	BIKRAMADITYA GHOSH
3	FMA/31/2024 (CORRECTION)	ASHOK TARU MALLICK VS THE NEW INDIA ASSURANCE COMPANY LTD. AND ANR	GOBINDA SAHA
4	CO/178/2024 (CORRECTION)	VINOD AGARWAL VS THE BAORD OF COUNCILLORS DARJEELING MUNICIPALITY AND ANR	HEENA YASMIN SHAIKH
5	CRR/364/2024 (CORRECTION)	LAXMI GHOSH DEY VS THE STATE OF WEST BENGAL AND ANR	DEBAJIT KUNDU

EXTENSION OF INTERIM ORDER

6	CO/136/2024	MATILDA RAI VS STEPEHN RAI AND ORS	ABHILASH MITTAL	
IA NO: CAN/1/2024	7	CRR/297/2024	PINKU KUMAR DAS @ PINKU KR. DAS VS THE STATE OF WEST BENGAL AND ANR	RAVI PRASAD
IA NO: CRAN/1/2024	8	CRR/113/2023	GOUR DEBNATH@RAJA DEBNATH VS THE STATE OF WEST BENGAL AND ANR	ANIRBAN BANERJEE
IA NO: CRAN/6/2024	9	CRR/270/2024	HARSHIKA THAKURI@HARSHIKA SHARMA@HARSHIKA THAKURI SHARMA VS STATE OF WEST BENGAL AND ANR	SANJAY MAZOOMDAR
IA NO: CRAN/1/2024	10	CRR/271/2024	HARSHIKA THAKURI @ HARSHIKA SHARMA VS THE STATE OF WEST BENGAL AND ANR.	SANJAY MAZOOMDAR

APPLICATION FOR BAIL

11	CRM(SB)/10/2024	KANAI ADHIKARY AND ANR. VS THE STATE OF WEST BENGAL	SHUBHANKAR DUTTA
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APPLICATION (MACC)

12	FMAT(MV)/5/2024	RITA ROY @ RAY AND ORS VS THE COMMANDANT, 10BTN SAP	GOBINDA SAHA
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IA NO: CAN/1/2024

13	FMAT(MV)/25/2024	GITA ADHIKARY AND ANR VS NATIONAL INSURANCE COMPANY LTD. AND ANR	TAMAL KUMAR SEN
IA NO: CAN/1/2024			
<u>HEARING (CLAIM CASE)</u>			
14	FMAT(MV)/7/2023	SHOBHA ROY AND ANR VS THE ORIENTAL INSURANCE CO. LTD AND ANR	SANDIP BANDYOPADHYAY
15	FMAT(MV)/10/2023 (LCR)	RATNA SINGH(ROY)@SINGHA ROY AND ORS VS THE NATIONAL INSURANCE COMPANY LTD AND ANR	SANDIP BANDYOPADHYAY
16	FMAT(MV)/13/2023	DHAIRYANATH ROY AND ANR VS NATIONAL INSURANCE COMPANY LTD AND ANR	SANDIP BANDYOPADHYAY
17	FMA/1/2024	THE NEW INDIA ASSURANCE COMPANY LIMITED VS JYOTSNA LOHAR AND ORS	RISHIN CHAKRABORTY
18	FMAT(MV)/2/2024	KRISHNA SARKAR VS SHRIRAM GENERAL INSURANCE COMPANY LTD AND ANR	KALIPADA DAS
19	FMAT/25/2019 (PT 1 +LCR + PB)	MUKTAR RAHAMAN VS THE NATIONAL INSURANCE CO. LTD AND ANR	JAYANTA BANERJEE
20	FMAT/26/2019 (PT 1 +LCR + PB)	KAMAL ROY ALIAS RAY ALIAS BARMAN VS THE BAJAJ ALLIANZE GENERAL INSURANCE CO. LTD. AND ANR	JAYANTA BANERJEE
<u>CRIMINAL MOTION</u>			
21	CRR/380/2024	SUKHENDRA NATH BANIK AND ORS VS THE STATE OF WEST BENGAL AND ANR	
22	CRR/385/2024	KOUSHIK BARDHAN VS PRIYANKA SAHA @ BARDHAN	ARNAB SAHA
23	CRR/386/2024	KEZO DORJEE BHUTIA @ DASHO VS STATE OF WEST BENGAL AND ANR	RADHIKA AGARWAL
24	CRR/387/2024	JYOTIRMOY DAS VS STATE OF WEST BENGAL AND ANR	ABHILASH MITTAL
25	CRR/389/2024	GANESH KAMTI VS THE STATE OF WEST BENGAL AND ANR	MAYANK ROY
26	CRR/391/2024	ARUP MAJUMDER VS PANCHATAPA BOSE	DEBANJAN DAS
<u>CIVIL MOTION</u>			
27	CO/171/2024	M/S. A.K. ENTERPRISE AND ORS. VS STATE BANK OF INDIA	DEBASMITA DUTTA
28	CO/174/2024	VINEET BANSAL AND ORS VS CHANDMONI UTTORAYON WELFARE SOCIETY	SUBHAM GHOSH
29	CO/175/2024	RITESH AGARWAL AND ORS. VS CHANDMONI UTTORAYON WELFARE SOCIETY	SUBHAM GHOSH
<u>APPLICATION (CIVIL)</u>			
30	CO/9/2022 (Recalling)	PRADIPTA SARKAR VS SILIGURI MUNICIPAL CORPORATION AND ORS	AJAY SINGHAL
IA NO: CAN/1/2022			
31	CO/164/2023 (Restoration)	MD.REJAKUL VS THE STATE OF WEST BENGAL	DEBORSHI DHAR
IA NO: CAN/1/2024			
32	SAT/6/2024	WINNER DEAL COM PRIVATE LIMITED VS PRABJOT SINGH LAMBA AND ORS	RAJAT DAS
IA NO: CAN/1/2024			
<u>CONTESTED APPLICATION(CRIMINAL)</u>			
33	CRR/76/2024	SANJIT KAMI @ SANJIB BARAILY AND ANR VS LAKSHI JHA	MISS RISHITA CHAKRABORTY
34	CRR/200/2023	SASWATI BURMAN @ SASWATI BARMAN VS DILIP KUMAR ROY @ DILIP ROY	SAINI DAS
35	CRR/202/2023	DEBAYAN BISWAS VS CHANDAN JOSHI	PARTHA SARATHI DAS

36	CRR/235/2023	AMINUR HOQUE @ AMINUL HOQUE VS THE STATE OF WEST BENGAL AND ANR	SUDIP GUHA
37	CRR/242/2023	BIJAY KUMAR SAH VS THE STATE OF WEST BENGAL AND ANR	DEBORSHI DHAR
38	CRR/326/2023	SWAPNA BARMAN DAKUA VS THE STATE OF WEST BENGAL	ANKUR BARMAN
39	CRR/329/2023	BADAL CHANDRA BARMAN VS TANUJA ROY BARMAN AND ANR	SUBHASISH MISRA
40	CRR/17/2024	JADURAM PRADHAN AND ORS VS THE STATE OF WEST BENGAL AND ANR	JAYDEEP KANTA BHOWMIK
41	CRR/155/2024	KAMAL KUMAR AGARWAL @ KAMAL AGARWAL AND ORS. VS THE STATE OF WEST BENGAL AND ANR.	DEBORSHI DHAR
IA NO: CRAN/2/2024			
42	CRR/156/2024	WAZED ALI@WAJED ALI VS AJIRIMA BEWA@AJARIMA BEWA	HILLOL SAHA PODDER
43	CRR/204/2024	MOUSUMI SARKAR (MANDAL) @ MOUSOMI SARKAR (MANDAL) VS CHIEF CONSERVATOR OF FORESTS, NORTHERN CIRCLE, WEST BENGAL AND ANR	PRADIP SARKAR
IA NO: CRAN/1/2024			
44	CRR/215/2024	NARAYAN BISWAS VS THE STATE OF WEST BENGAL AND ANR	KHUSHI KUNDU
45	CRR/228/2024	GOUTAM GOSWAMI VS THE STATE OF WEST BENGAL AND ANR	DEBORSHI DHAR
46	CRR/232/2024	ABDUL ALIM VS THE STATE OF WEST BENGAL	RINKA CHAKRABORTY
IA NO: CRAN/2/2024			
47	CRR/234/2024	ASHOK KUMAR BIHANI @ ASHOK BIHANI AND ORS VS THE STATE OF WEST BENGAL AND ANR	SHUBHANKAR DUTTA
48	CRR/254/2024	SUTAPA DAS VS THE STATE OF WEST BENGAL AND ANR	GOBINDRA CHANDRA ROY
49	CRR/260/2024	ANGSHUMAN BARMA VS THE STATE OF WEST BENGAL AND ANR	RIKTA SARKAR
50	CRR/263/2024	PANKAJ SHA VS THE STATE OF WEST BENGAL	MADHUSHRI DUTTA
51	CRR/280/2024	PRASANTA KUMAR DHAR AND ANR VS THE STATE OF WEST BENGAL AND ANR	KHUSHI KUNDU
52	CRR/281/2024	SOVA TAMANG AND ORS VS THE STATE OF WEST BENGAL AND ANR	SUDIP GUHA
53	CRR/282/2024	KARIMUL MIYA@MIAH VS STATE OF WEST BENGAL AND ANR	SANJAY MAZOOMDAR
54	CRR/288/2024	JULIET KARMAKAR (DAS) VS BAPPA KARMAKAR	ARIJIT GHOSH
55	CRR/290/2024	PRAN KRISHNA ROY @ RAY AND ANR. VS UNION OF INDIA AND ORS	JAYDEEP KANTA BHOWMIK
56	CRR/293/2024	UDAY KUMAR SINGH VS NIRMAL KR. BHUI AND ANR.	JAYDEEP KANTA BHOWMIK
57	CRR/294/2024	AMARNATH SAH @ AMARANATH SAH AND ORS. VS THE STATE OF WEST BENGAL AND ANR.	ABHILASH MITTAL
58	CRR/296/2024	TAPAS KARMAKAR VS THE STATE OF WEST BENGAL AND ANR	SALOK SAH
59	CRR/299/2024	BISWAJIT MAJUMDER@BABAN VS STATE OF WEST BENGAL AND ANR	ESHA ACHARYA
60	CRR/302/2024	SUNIL TAMANG VS THE STATE OF WEST BENGAL AND ANR.	JAYDEEP KANTA BHOWMIK
61	CRR/312/2024	SHREE BAJRANG VENTURES AND ORS. VS STATE OF WEST BENGAL AND ANR.	ABHILASH MITTAL

62	CRR/319/2024	JAMES BAROGAON VS THE STATE OF WEST BENGAL	BIBEK TARAFDER
IA NO: CRAN/1/2024, CRAN/2/2024			
63	CRR/336/2024	SWAPAN BISWAS AND ORS VS STATE OF WEST BENGAL AND ANR	SUKANYA ADHIKARI
64	CRR/340/2024	KALAWATI GOWALA @ KALAWATI GOPE AND ANR VS THE STATE OF WEST BENGAL	ANGANA RAKSHIT
65	CRR/344/2024	CHIRANJIT BARMAN@DIPAK BARMAN AND ORS VS THE STATE OF WEST BENGAL AND ANR	ANIRBAN BANERJEE
66	CRR/357/2024	SANDHIR AGARWAL AND ANR VS THE STATE OF WEST BENGAL AND ANR	SAMPAD DAS
wt67	CRR/330/2024	SANDHIR AGARWAL AND ANR VS THE STATE OF WEST BENGAL AND ANR	SAMPAD DAS
wt68	CRR/333/2024	SPARSH AGARWAL VS THE STATE OF WEST BENGAL AND ANR	SAMPAD DAS
wt69	CRR/334/2024	SAJJAN AGARWA@SAJJAN KUMAR AGARWAL AND ANR VS THE STATE OF WEST BENGAL AND ANR	SAMPAD DAS
CONTESTED APPLICATION(CIVIL)			
70	CO/141/2022	AMIT DATTA AND ANR VS SANGEETA GOLECHA AND ORS	SALOK SAH
71	CO/15/2023	SABARI THAKUR VS DHIREN KUMAR DAS	ANURAG SHARMA
72	CO/38/2023	KRISHNA ROY SARKAR @ LAHA AND ANR VS SANJOY ROY SARKAR AND ORS	BIKRAMADITYA GHOSH
73	CO/120/2023	NILKAMAL BISWAS VS NANDITA MOULIK AND ANR	KAMAL KRISHNA BANERJEE
74	CO/124/2023	ARUN KANTI DAS VS SWAPAN MAZUMDER AND ORS	SUPRIYA SINGH
75	CO/134/2023	THE AUTHORIZED OFFICER, PUNJAB NATIONAL BANK AND ANR VS BIKASH SAHA	RATAN BANIK
76	CO/151/2023	GAUTAM BUDDHA DAS VS ASHIS KUMAR DAS AND ANR	MADHUSHRI DUTTA
77	CO/155/2023	BISWANATH DAS AND ORS VS BHUPEN CHANDRA BARMAN @ BHOEN BARMAN AND ANR	Hillol Saha Podder
78	CO/17/2024	SANJAY KUMAR AGARWAL AND ANR VS GHANSHYAM AGARWAL AND ANR	AMIT SINHA
79	CO/96/2024	SOUMEN DEY VS SUPRITI DEY	Anirban Banerjee
80	CO/109/2024	UDAI LAMA @ UDAY LAMA VS CHHAYA LAMA	URGEN LAMA
81	CO/124/2024	AMIT BANSAL@AGARWAL VS TRIPTI AGARWAL	SUPRIYA SINGH
82	CO/125/2024	PRADIP KUMAR SARKAR VS SUBHAS CHANDRA SARKAR AND ORS	ARIJIT GHOSH
83	CO/127/2024	ANAND JAIN VS JONAKU ROY AND ORS	DIPANKAR DEB
IA NO: CAN/1/2024, CAN/2/2024			
84	CO/153/2024	SMRITI TIE UP PRIVATE LIMITED VS BISWAJIT MAJUMDER@BABAN AND ORS	BAPI SARKAR
85	CO/157/2024	BELA AGARWAL AND ORS. VS ANUP SARKAR AND ANR.	NIGAM MITTAL
86	CO/162/2024	SANCHAYITA GHOSH VS AIR VIEW HOTEL AND ORS	ESHA ACHARYA
87	CO/163/2024	SANCHAYITA GHOSH VS AIR VIEW LODGE AND ORS.	ESHA ACHARYA

88 CO/164/2024 GOPAL CHANDRA BASAK DEBAJIT KUNDU
VS
SHYAM SHANKAR RAKSHIT(KALU)

89 CO/165/2024 GOPALCHANDRA BASAK DEBAJIT KUNDU
VS
SWAPAN MITRA(BABLU)

CRIMINAL APPEAL HEARING

90 CRA(SB)/2/2023 SHYAMAL PAUL ESHA ACHARYA
(PT-I+PT-II+LCR+PB) VS
THE STATE OF WEST BENGAL

91 CRA(SB)/3/2024 MD. SAMESH @ SAMIM AKHTAR AND ANR Anirban Banerjee
(PT-I+PT-II+LCR+TRANSLATION VS
COPY) THE STATE OF WEST BENGAL AND ANR

FOR REVIEW

92 RVW/2/2021 UCO BANK AND ANR SRI DEBANJAN
VS CHAKRABORTY
SRI APU KUMAR DAS

IA NO: CAN/1/2024

wt93 CO/7/2021 SHRI APU KUMAR DAS MAHIM SASMAL
VS
UCO BANK AND ANR

SECOND APPEAL

94 SA/3/2022 SAJJAN KUMAR AGARWAL @ SHAH DIPTANIL CHAKRABORTY
(PB +6 LCR) (SUBSTITUTION) VS
JAGDISH PRASAD AGARWAL @ SHAH AND ORS

IA NO: CAN/1/2022, CAN/2/2022, CAN/3/2022, CAN/4/2022, CAN/5/2022, CAN/6/2022, CAN/7/2023, CAN/8/2023, CAN/9/2023



Calcutta High Court

In The Circuit Bench at Jalpaiguri

Appellate Side

DAILY CAUSELIST
For Thursday The 3rd October 2024

COURT NO. 4
Ground Floor
Main Building
SINGLE BENCH (SB-IV)

HON'BLE JUSTICE MD. SHABBAR RASHIDI

Will take up matters required to be taken up by a Single
Bench, after completion of the Division Bench or at 03:30 PM, whichever is earlier.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/94784158870?pwd=RjJ3QVhBZ3lDa2Rkb2toc25VamRzUT09>

APPLICATION

1	CRR/313/2023	MITHILESH SHAH@MITHILESH SHA VS DOLI SHA AND ANR	JAYDEEP KANTA BHOWMIK
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IA NO: CRAN/1/2024

CRIMINAL REVISION

2	CRR/243/2023	SADANANDA ROY VS THE STATE OF WEST BENGAL AND ORS	SUBHASISH MISRA
3	CRR/278/2023	MITHUN MIA@MIYA VS THE CENTRAL BUREAU OF INVESTIGATION AND ANR	ARNAB SAHA
4	CRR/279/2023	HAKIM MIA @ MIYA VS THE CENTRAL BUREAU OF INVESTIGATION AND ANR	ARNAB SAHA
5	CRR/280/2023	HAKIM MIA@MIYA VS THE CENTRAL BUREAU OF INVESTIGATION AND ANR	ARNAB SAHA
6	CRR/281/2023	MITHUN MIA @ MIYA VS THE CENTRAL BUREAU OF INVESTIGATION AND ANR	ARNAB SAHA
7	CRR/291/2023	RAJ KUMAR KANOI AND ORS VS STATE OF WEST BENGAL AND ANR	S.P TEWARY
8	CRR/296/2023	RAMABTAR BERLIA AND ORS VS THE STATE OF WEST BENGAL AND ANR	S.P TEWARY
9	CRR/297/2023	RISHIKESH DAS VS STATE OF WEST BENGAL AND ANR	S.P TEWARY
10	CRR/118/2024	SWASTIKA LAMA VS THE STATE OF WEST BENGAL AND ORS	ARNAB SAHA
11	CRR/153/2024	UNION OF INDIA VS STATE OF WEST BENGAL AND ANR	RATAN BANIK
12	CRR/225/2024	SUKANTA PAUL VS ABITRI SAHA ROY	MAYANK ROY
wt13	CRR/227/2024	JAYA PAUL VS ABITRI SAHA ROY	MAYANK ROY
14	CRR/242/2024	MITHUN SAHA AND ORS VS THE STATE OF WEST BENGAL AND ANR	ARNAB SAHA

CRIMINAL MOTION

15	CRR/292/2023	PARTHA PRATIM DUTTA @ PARTHOPRATIM DUTTA @ NANTU AND ANR. VS THE STATE OF WEST BENGAL AND ANR.	BIBEK TARAFDER
16	CRR/299/2023	RISHIKESH JAWAHAR @ JAWHAR AND ORS VS THE STATE OF WEST BENGAL AND ORS	DEBORSHI DHAR

17	CRR/308/2023	UTPAL KUMAR RAY VS THE STATE OF WEST BENGAL	
18	CRR/311/2023	BIRENDRA SHARMA VS KUSUM SHARMA	SUBHASHISH MISRA
19	CRR/318/2023	MANIK PAUL VS THE STATE OF WEST BENGAL AND ANR	Hillol Saha Podder
20	CRR/14/2024	RUIBAHSHIMRAYPEM PEM @ R.S. PEMPEM @ R.S. PEM PEM NINGREIYOSON VS UNION OF INDIA	SHUBHANKAR DUTTA
21	CRR/31/2024	AIUB ALI @ AYUB ALI AND ORS VS ASHNA KHATOON AND ANR	JAYDEEP KANTA BHOWMIK
22	CRR/49/2024	KRISHNA ROY BASU AND ANR VS THE STATE OF WEST BENGAL AND ANR	ABHILASH MITTAL
23	CRR/53/2024	RAJEEV VS THE STATE OF WEST BENGAL AND ORS	ARIJIT GHOSH
24	CRR/58/2024	MINATI SEN (CHAKRABORTY) @ RINKU VS MINATI SEN AND ORS	JAYDEEP KANTA BHOWMIK
25	CRR/95/2024	BUDHASINGH LEPCHA @ BUDDHASINGH LEPCHA AND ANR VS THE STATE OF WEST BENGAL AND ANR	PRATAP KHATI
26	CRR/134/2024	DEPARTMENT OF INCOME TAX AND THE DEPARTMENT OF REVENUE VS SWAPAN SAHA AND ORS	DIPANKAR SEN
wt27	CRR/136/2024	DEPARTMENT OF INCOME TAX AND THE DEPARTMENT OF REVENUE VS SUJIT KUMAR MISHRA AND ANR	DIPANKAR SEN
wt28	CRR/137/2024	DEPARTMENT OF INCOME TAX VS SANTOSH KUMAR NAG @ SANTOSH NAG AND	DIPANKAR SEN
29	CRR/211/2024	ARATI MISHRA AND ORS VS THE STATE OF WEST BENGAL AND ANR	DEBAJIT KUNDU
30	CRR/213/2024	ABITAB CHAWAN @ ABITAB CHAWHAN VS THE STATE OF WEST BENGAL AND ANR,	VAISHALI SUNAR
<u>MOTION (WRIT)</u>			
31	WPA/670/2021	Nur Ali @ Md. Nur Ali @ Nur Ali Md. VS THE STATE OF WEST BENGAL AND ORS	DEBORSHI DHAR
IA NO: CAN/1/2022, CAN/2/2023			
32	WPA/1126/2021	DULAL KRISHNA DAS VS Union of India AND ORS	ARINDAM DAS
33	WPA/1530/2023	TERAI TEA COMPANY LIMITED AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SITESH KUMAR GUPTA
34	WPA/1917/2023	UMAR FARUK SARKAR VS THE STATE OF WEST BENGAL AND ORS.	MATAN CHAKRABORTY
35	WPA/2479/2023	ABCI INFRASTRUCTURES PRIVATE LIMITED VS ASSISTANT COMMISSIONER OF REVENUE, BUREAU OF INVESTIGATION (NORTH BENGAL) HEADQUARTERS AND ORS.	BODHISATYAGHOSH
36	WPA/2484/2023	AMANUR GANI VS STATE OF WEST BENGAL AND ORS.	Sk. Imtiaz Uddin
37	WPA/2811/2023	SOMMOLI SASMAL AND ORS VS THE WEST BENGAL UNIVERSITY OF HEALTH SCIENCES AND ORS	SOMDUTTA PATRA
38	WPA/546/2024	SWAPAN KUMAR GHOSH VS THE STATE OF WEST BENGAL AND ORS	NABANKUR PAUL
39	WPA/569/2024	SARITA LOHAR AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SRISHTI SARKAR
40	WPA/605/2024	MADHABI BARMAN AND ORS VS THE STATE OF WEST BENGAL AND ORS	DEBORSHI DHAR

HEARING(CRIMINAL)

41	CRR/285/2023 (PT-I + OS)	BIPRAJIT DEB VS DURGA PAUL SINGH	DEBAJIT KUNDU
42	CRR/290/2023 (PT-I + OS)	AJOY ROY VS THE STATE OF WEST BENGAL	ARNAB SAHA
43	CRR/321/2023 (PT-I + OS)	ROBIN GORAI AND ORS VS ALOKA MAJUMDER AND ANR	ESHA ACHARYA
44	CRR/322/2023 (PT-I+PT-II+OS+LCR)	ARUN ROBERTS RAJAKUMAR VS THE STATE OF WEST BENGAL AND ANR	SHUBHANKAR DUTTA
45	CRR/343/2023 (PT-I + OS)	SHARWAN MISHRA AND ORS VS THE STATE OF WEST BENGAL AND ORS	ESHA ACHARYA
46	CRR/353/2023 (PT-I + OS)	ITU RANI GHOSH AND ORS VS STATE OF WEST BENGAL AND ORS	SUBHASISH MISRA
47	CRR/93/2024 (PT-I + OS)	KALYAN KOLEY VS THE STATE OF WEST BENGAL AND ANR	Hillol Saha Podder
48	CRR/98/2024 (PT-I + OS)	DHIRAJ GHOSH VS THE STATE OF WEST BENGAL AND ANR	CHAYAN MONI BHOWAL
49	CRR/100/2024 (PT-I + OS)	MD. SALAMUDDIN AND ORS VS STATE OF WEST BENGAL AND ANR	BAPPA DUTTA
50	CRR/245/2024 (PT-I + OS)	NUR NABI MIYA @ NUR NABI VS THE STATE OF WEST BENGAL AND ANR	SUDIP GUHA
51	CRR/251/2024 (PT-I + OS)	MUKESH PATRA VS THE STATE OF WEST BENGAL AND ANR	ANIRBAN BANERJEE



Calcutta High Court
In The Circuit Bench at Jalpaiguri
Appellate Side

NOTICE

The Following Ld. Advocates-on-Record are hereby requested to collect the paper books in connection with the matters mentioned herein below from the Criminal Section as the same have been completed and kept in the Criminal Section for a long period of time.

<u>Serial.</u> <u>No.</u>	<u>Case No</u>	<u>Names of Advocates</u>
1.	CRA 25/2019	Mr. Provas Bhattacharya
2.	CRA 07/2021	Mr. Manajit Barman
3.	CRA (SB) 4/2022	Ms. Sampad Das
4.	CRA 9/2021	Mr. Hillol Saha Podder
5.	CRA 42/2021	Mr. Krishna Deodas
6.	CRA 1/2021	Mr. Moyukh Mukherjee
7.	CRA 17/2021	Ms. Aindrila De
8.	CRA 25/2021 with CRA 27/2021	Mr. Nazir Ahmed Mr. Arnab Saha
9.	CRA(DB) 30/2022	Mr. Arjun Chowdhury